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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA /MP No.....199

Rohitashwa KumarVersus..... *UOI*

Date of Order	Orders
	RA — /99 (Defect no. 289/99)
<u>23/8/99</u>	None present for the applicant. Defect be removed within a month, failing which the registration of the RA shall be deemed to have been declined without any further reference to the Bench. <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> (GOPAL KRISHNA) Vice Chairman (J)

Defect not removed.
pry